

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 3385
ANSWERED ON 15.03.2018

POLLUTION IN YAMUNA RIVER

3385. SHRI NINONG ERING

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the steps taken by the Government to check rising pollution in the Yamuna river;
- (b) the steps taken by the Government to check the discharge of wastes from factories across Delhi in the Yamuna river along with the reasons for not closing the said factories; and
- (c) the effective steps taken by the Government for rejuvenation of the said river?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & HUMAN RESOURCES DEVELOPMENT

(DR. SATYA PAL SINGH)

(a) to (c) The cleaning of rivers is an ongoing process and this Ministry is supplementing the efforts of the States for checking the rising level of pollution of river Yamuna, a tributary of River Ganga, by providing financial assistance to States of Haryana, Delhi and Uttar Pradesh in phased manner since 1993 under the Yamuna Action Plan (YAP). The total expenditure incurred on conservation of river Yamuna under the YAP Phase – I & II is Rs. 1514.70 crore.

At present, Japan International Cooperation Agency (JICA) assisted YAP Phase-III project is under implementation at an estimated cost of Rs 1656 crore in Delhi for rehabilitation and up-gradation of existing Sewage Treatment Plants (950 Million Litres Per Day) and Trunk sewers (43 kms) in Delhi. Delhi Jal Board (DJB) is the implementing agency. The duration of YAP-III project is 7 years. As part of various steps to clean river Yamuna under the Hon'ble National Green Tribunal (NGT)'s Maily Se Nirmal Yamuna Revitalization Plan 2017, Phase-I, the Ministry has sanctioned the Sewage Treatment Plant (STP) works in command area of Najafgarh Drain (Dhansa to Keshopur) in Delhi for an estimated amount of Rs. 344.81 crore.

In addition to these, following projects have been undertaken by the State Govt. of Delhi for addressing the problem of pollution of river Yamuna:

- Construction of 318 MLD (70 Million gallons per day) STP with 10 years Operation & Maintenance (O&M) on at Coronation Pillar.

- Construction of 15 MGD (68.1 MLD) Waste Water Treatment Plant at Delhi Gate drain.
- Construction of 7 decentralised Waste Water Treatment Plant in Najafgarh Zone.
- Laying of Sewer lines in unauthorised colonies.
- Rehabilitation of 3 Peripheral Sewer lines.

Further, two projects “STP & Sewerage works” in Sonapat and Panipat towns were sanctioned at total cost of Rs. 217.87 crore for pollution abatement of river Yamuna. The main project components include construction of new STPs of 70 MLD capacity and rehabilitation of existing STPs of 75 MLD capacity. The works have been implemented by Public Health Engineering Department (PHED), Haryana.

In Uttar Pradesh, Two projects “Rehabilitation of Sewerage Infrastructure and Augmentation/Upgradation of STP at Vrindavan (Mathura), U.P. has been sanctioned at a total cost of Rs. 33.81 crore for pollution abatement of river Yamuna and other project “Rehabilitation/Renovation of Mathura sewerage scheme” has been sanctioned at a total cost of Rs. 204.97 crore under hybrid annuity based PPP model. These works are in bidding stage.

Delhi is having 28 Approved Industrial Areas (Planned Industrial Areas) and 22 Redevelopment Areas (Redevelopment of Clusters of Industrial Concentration in Non Conforming Areas). Regarding water pollution control from the industries in Delhi, for the treatment of the waste water generated from industrial areas, 13 Common Effluent Treatment Plants (CETPs) have been provided with a capacity of 46.59MGD (211.8 MLD Capacity). Out of 13 CETPs, 10 are being operated by the CETP Societies of the Industrial Areas and 3 are being operated by the Delhi State Industrial and Infrastructure Development Corporation (DSIIDC).

For proper Operation and Maintenance of these CETPs, Operators of CETP have been asked to install Online Monitoring System.

Besides CETPs there are about 2000 Effluent Treatment Plants (ETPs) installed by the individual units operating in Delhi including Industries, Hotels, Restaurants etc. DPCC has reported that 3 Grossly Polluting Industries (GPIs) in Delhi have installed on Line Monitoring System.

Delhi Pollution Control Committee (DPCC) monitors the Sewage Treatment Plants of Delhi Jal Board and 13 Common Effluent Treatment Plants (CETPs) and takes action to ensure compliance as per the provision of different legislation.